

**THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

IB-1024/ND/2018

Under Section: Section 9 of IBC.

In the matter of:

M/s Realfin Solutions Pvt Ltd ...Applicant

Vs.

M/s Nikhil Footwears Pvt Ltd ...Respondent

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 14.12.2018

For the Applicant : Rajesh Bhardwaj &
Abhishek Bose. Advs.

For the Respondent : -

ORDER

Ld. Counsel for the respondent states that reply has been filed and the copy is served to the ld. Counsel for the applicant today. Let the rejoinder be filed within 10 days with a copy in advance to the other side. For further consideration on 10.1.2019.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**